

World Bank project for integrated Coastal Zone Management

2487. SHRIMATI KANIMOZHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the World Bank project for Integrated Coastal Zone Management has commenced work in Tamil Nadu;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government plans to share information from the satellite imaging with the States and the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) Under the World Bank assisted Integrated Coastal Zone Management project, a National Centre for Sustainable Coastal Zone Management within Anna University, Chennai, Tamil Nadu would be set up to carry out, inter alia, hazard mapping of the coastal areas of the country including coastal areas of Tamil Nadu. Detailed Project Reports for the above project component have been drawn up.

(d) and (e) Data and information generated out of the above project, including the information from satellite images which may be used for hazard mapping, would be shared with the concerned coastal States and Union territories.

Checking air and water pollution

†2488. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that as per the report issued by the Energy and Resources Institute (TERI), eight lac people die every year due to polluted air and water in the country;
- (b) if so, the details of the said report;
- (c) whether Government is making any plan to check air and water pollution and the schemes presently being run in this regard; and
- (d) the details of outcome of schemes being run by the Government?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) TERI's "GREEN India 2047 renewed report" mentions that out of an approximately 800,000 pre mature deaths in the country each year, around 400,000 are due to diarrhoeal diseases, 88,900 premature deaths due to outdoor air pollution and around 340,000 deaths due to indoor air pollution. These mortality figures for each segment (water pollution, outdoor and indoor air pollution) as mentioned in the report were estimated based on review of relevant empirical and theoretical literature. However, there is no conclusive study to establish co-relationship between the air/water pollution and the incidence of pre mature deaths.

(c) and (d) The Government has taken the following steps for control of air and water pollution in the country;

- (i) Support to the Central Pollution Control Board (CPCB) in the operation of the National Water Quality Monitoring Programme (NWQMP) and the National Ambient Air Quality Monitoring Programme (NAAQMP).
- (ii) Development and notification of standards (effluent/emission) under Environment (Protection) Act 1986 for various categories of industries to check the industrial pollution.
- (iii) Implementation of Air Pollution Control (APC) system and Effluent Treatment Plants (ETP) in industrial units through consent management and environmental clearance system.
- (iv) Establishment of Common Effluent Treatment Plants (CETPs) and Treatment Storage Disposal Facilities (TSDFs) for treating industrial effluents/hazardous waste collectively.
- (v) Strengthening of CPCB and State Pollution Control Board (SPCBs) for effective monitoring of air and water pollution.
- (vi) Introduction of cleaner fuel for control of vehicular pollution as per Auto Fuel Policy.
- (vii) Implementation of Corporate Responsibility for Environment Protection (CREP) in 17 categories of highly polluting industries.
- (viii) Implementation of National River Conservation Plan (NRCP) and establishment of National Ganga River Basin Authority (NGRBA).
- (ix) The National Green Tribunal would be set up to settle civil disputes concerning environment-related issues.
- (x) The Central Pollution Control Board (CPCB) has brought out a report on "Comprehensive Environmental Assessment of Industrial Clusters" and identified the industrial clusters as

polluted based on the Comprehensive Environmental Pollution Index (CEPI). The index captures various health related dimensions of environment including air, water and land.

NGOs Involved in Wildlife Protection

2489. SHRI PARVEZ HASHMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) numbers and names of NGOs involved in the wildlife protection especially tigers;
- (b) fund granted to these NGOs by Government, if any;
- (c) whether there is any new project/scheme for the enhancement in the numbers of tigers whose numbers are alarmingly reduced; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) The day-to-day management of tiger reserves is done by States. However, several Non-Governmental Organizations are involved in tiger conservation with States, and such information is not collated by the National Tiger Conservation Authority.

(b) During 2009-10, a sum of Rs. 4.00 lakhs was released from the National Tiger Conservation Authority to the Wildlife Trust of India (WTI) for capacity building at field formation level in designated tiger reserves.

(c) and (d) Under the ongoing Centrally Sponsored Scheme of Project Tiger, funding support is being provided to States for protection and management of tiger reserves. The milestone initiatives taken by the Government of India for conservation and protection of tigers and other wildlife are given in the Statement.

Statement

Milestone initiatives (including the recent) taken by the Government of India for protection of tigers and other wild animals

Legal steps

1. Amendment of the Wild Life (Protection) Act, 1972 for providing enabling provisions for constitution of the National Tiger Conservation Authority and the Tiger and Other Endangered Species Crime Control Bureau.
2. Enhancement of punishment in cases of offence relating to a tiger reserve or its core area.